

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No.      | Category of creditor   | Summary of claims received |                        | Summary of claims admitted |                           | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|------------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
|              |  | No. of claims              | Amount                 | No. of claims              | Amount of claims admitted |                             |                               |                                     |                     |                 |
| 1            | Secured financial creditors belonging to any class of creditors                                    | 1                          | RS.26,42,95,032.43/-   | 1                          | RS.13,13,70,039.83/-      | NIL                         | RS.13,29,24,992.60/-          | NIL                                 | 1                   | Nil             |
| 2            | Unsecured financial creditors belonging to any class of creditors                                  | 48                         | RS.16,69,18,071.60/-   | 48                         | RS.16,26,21,869.00/-      | NIL                         | RS.42,96,202.60/-             | NIL                                 | 2                   | NIL             |
| 3            | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | NIL                        | NIL                    | NIL                        | NIL                       | NIL                         | NIL                           | NIL                                 | 3                   | NIL             |
| 4            | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | NIL                        | NIL                    | NIL                        | NIL                       | NIL                         | NIL                           | NIL                                 | 4                   | NIL             |
| 5            | Operational creditors (Workmen)  | NIL                        | NIL                    | NIL                        | NIL                       | NIL                         | NIL                           | NIL                                 | 5                   | NIL             |
| 6            | Operational creditors (Employees)  | 1                          | RS.22,933.00/-         | 1                          | RS.22,933.00/-            | NIL                         | NIL                           | NIL                                 | 6                   | NIL             |
| 7            | Operational creditors (Government Dues)  | 2                          | RS.60,62,253.64/-      | 2                          | RS.60,62,253.64           | NIL                         | NIL                           | NIL                                 | 7                   | NIL             |
| 8            | Operational creditors (other than Workmen and Employees and Government Dues)                       | 2                          | RS.22,73,644.00        | 2                          | RS.20,04,242.00           | NIL                         | 2,69,402/-                    | NIL                                 | 8                   | NIL             |
| 9            | Other creditors, if any, (other than financial creditors and operational creditors)                | NIL                        | NIL                    | NIL                        | NIL                       | NIL                         | NIL                           | NIL                                 | 9                   | NIL             |
| <b>Total</b> |  |                            | <b>RS.439571934.70</b> |                            | <b>RS.302081337.50/-</b>  |                             | <b>RS.137490597.20/-</b>      |                                     |                     |                 |

**Annexure-1**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13<sup>th</sup> November, 2020**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No.    | Details of claim received |                       | Details of claim admitted |   |                                     |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |                          |
|---------|------------------|-----------------------|---------------------------|-----------------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
|         |                  |                       | Date of receipt           | Amount claimed        | Amount of claim admitted  | Nature of claim   | Amount covered by security interest | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 | % of voting share in CoC |
| 01      | ICICI BANK LTD   | L65190GJ1994PLC021012 | 16.08.2019                | RS. 26,42,95,032.43/- | RS. 13,13,70,039.83/-     | THE DEBT AROUSED ON ACCOUNT OF AVAILING OF WORKING CAPITAL FACILITIES (COMPRISING OF WORKING CAPITAL DEMAND LOAN AS A SUBLIMIT) FROM THE BORROWER , | NIL                                 | NO                          | NIL                    | 44.68%                     | NIL  | NIL                          | RS.13,29,24,992.60/-               | NIL             | NIL                      |

|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|
|  |  |  |  |  |  | CASH<br>CREDIT<br>FACILITY,<br>WCDL,<br>DERIVATIVE<br>FACILITIES<br>ETC. |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|

**Annexure-2**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor                | Identification No.     | Details of claim received |                 | Details of claim admitted |  |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |     |
|---------|---------------------------------|------------------------|---------------------------|-----------------|---------------------------|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
|         |                                 |                        | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of claim  | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |     |
| 1       | ADITI TRADE AND FINANCE PVT LTD | U67120WB1987P TC042771 | 12.09.2019                | 36,86,795/-     | 36,86,795/-               | THE DEBT AROUSED ON ACCOUNT OF EXTENDING INTER-CORPORATE LOAN BY FINANCIAL CREDITOR TO CORPORATE DEBTOR AND INTEREST ACCRUED THEREON AT THE RATE OF 10%. | NIL                         | NO                     | 1.25%                    | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |
| 2.      | ADITYA COLLECTION PVT           | U17299WB2006P TC111489 | 12.07.2019                | RS. 31,45,060/- | RS.31,45,060/             | THE DEBT TOOK PLACE ON   | NIL                         | NO                     | 1.07%                    | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |

|    |                                   |                       |            |                   |                |  |     |    |       |     |     |     |     |     |
|----|-----------------------------------|-----------------------|------------|-------------------|----------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|    | LTD                               |                       |            |                   |                | PROVIDING SHORT TERM LOAN OF RS. 30,00,000 FOR 120 DAYS @9%  |     |    |       |     |     |     |     |     |
| 3. | ADITYA BIRLA FINANCE LIMITED      | U65990GJ1991PLC064603 | 18.09.2019 | RS.57,23,267/-    | RS.57,23,267/- | THE DEBT INCURRED ON EXTENDING LOAN BY THE SAID FINANCIAL CREDITOR TO THE CORPORATE DEBTOR ON 15.10.2018 @ INTEREST RATE OF 18% PA ALONG MEMO CHARGES AND ACCRUED PENAL. | NIL | NO | 1.95% | NIL | NIL | NIL | NIL | NIL |
| 4. | AROHAN FINANCIAL SERVICES LIMITED | U74140WB1991PLG053189 | 22.07.2019 | RS.19,87,134.28/- | RS.1987134.28  | PURSUANT TO THE LOAN AGREEMENT DATED 30.11.2018, LOAN FACILITY WAS SANCTIONED  | NIL | NO | 0.68% | NIL | NIL | NIL | NIL | NIL |

|    |                           |                       |            |                |                |   |     |    |       |     |     |     |     |     |
|----|---------------------------|-----------------------|------------|----------------|----------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|    |                           |                       |            |                |                | TO THE CORPORATE DEBTOR. THE SAID LOAN WAS REPAYABLE IN 367 DAILY INSTALMENTS OF RS. 7834 EACH. |     |    |       |     |     |     |     |     |
| 5. | ARUNODAY HOLDINGS PVT LTD | U70109WB1992PTC056772 | 05.08.2019 | RS.50,93,973/- | RS.50,93,973/- | THE DEBTOR AROUSED ON ACCOUNT OF PROVIDING INTER-CORPORATE LOAN FOR 120 DAYS @ 12% PA           | NIL | NO | 1.73% | NIL | NIL | NIL | NIL | NIL |
| 6. | ASHISH VINCOM PVT LTD     | U51109WB2007PTC115199 | 05.08.2019 | RS.27,24,767/- | RS.27,24,767/- | ON 18.11.2017 UNSECURED LOAN WAS GIVEN  | NIL | NO | 0.93% | NIL | NIL | NIL | NIL | NIL |
| 7. | AXIS BANK LTD             | L65110GJ1993PLC020769 | 18.07.2019 | RS.16,88,601/- | RS.16,88,601/- | THE SAID CORPORATE DEBTOR WAS SANCTIONED TOTAL LOAN OF RS. 25,00,000/-VIDE LOAN                 | NIL | NO | 0.57% | NIL | NIL | NIL | NIL | NIL |

|     |  |                           |            |                    |                    |  |     |    |       |     |     |     |     |     |
|-----|--|---------------------------|------------|--------------------|--------------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |  |                           |            |                    |                    | AGREEMENT<br>DATED<br>28.11.2017   |     |    |       |     |     |     |     |     |
| 8.  | BCBW<br>ARIHANT<br>COMMOD<br>EL LTD            | U74110WB1995P<br>LC067380 | 09.08.2019 | RS.<br>10,88,132/- | RS.<br>10,88,132/- | THE SAID<br>DEBT<br>AROUSSED ON<br>ACCOUNT OF<br>LOAN<br>TRANSACTION<br>TOOK PLACE<br>BY THE SAID<br>FC TO THE<br>CORPORATE<br>DEBTOR                                    | NIL | NO | 0.37% | NIL | NIL | NIL | NIL | NIL |
| 9.  | BHAIRAM<br>AL<br>GOPIRAM<br>PROPERTI<br>ES LLP | LLPIN: AAD-<br>5105       | 10.08.2019 | RS.26,35,41<br>2   | RS.<br>26,35,412/- | THE<br>CORPORATE<br>DEBTOR HAS<br>OBTAINED<br>FINANCIAL<br>ASSISSTANCE<br>BY WAY OF<br>SHORT TERM<br>INTER<br>CORPORATE<br>DEPOSIT<br>FROM THE<br>FINANCIAL<br>CREDITOR. | NIL | NO | 0.90% | NIL | NIL | NIL | NIL | NIL |
| 10. | BHAUWA<br>LA<br>CONSULT                        | U74140WB1995P<br>TC072925 | 01.08.2019 | RS.10,89,71<br>2/- | RS.<br>10,89,712/- | THE DEBT<br>ARISED ON<br>ACCOUNT OF  | NIL | NO | 0.37% | NIL | NIL | NIL | NIL | NIL |

|     |  |                           |            |                  |                  |   |     |    |       |     |     |     |     |     |
|-----|--|---------------------------|------------|------------------|------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     | ANCY (P)<br>LTD                          |                           |            |                  |                  | AVAILING<br>INTER-<br>CORPORATE<br>DEPOSIT FOR<br>120 DAYS @<br>12%PA   |     |    |       |     |     |     |     |     |
| 11. | BRIGHTSTAR SILK<br>INDUATRIES PVT<br>LTD | U17100MH1990P<br>TC054994 | 05.08.2019 | RS.16,33,765/-   | RS.16,33,765/-   | ON 22.12.2017,<br>UNSECURED<br>LOAN WAS<br>GIVEN FOR RS.<br>15 LAKHS<br>@14% PA   | NIL | NO | 0.56% | NIL | NIL | NIL | NIL | NIL |
| 12  | EDELWEISS RETAIL<br>FINANCE<br>LIMITED   | U67120MH1997P<br>LC285490 | 16.09.2019 | RS.3907346.23/-  | RS.3907346.23/-  | AMOUNT OF<br>RS. 45,24,405/-<br>DISBURSED<br>ON 28.03.2018<br>@ 18% RATE<br>OF INTEREST<br>(MONTHLY)<br>(FIXED) FOR 36<br>MONTHS OF<br>LOAN<br>ACCOUNT NO-<br>LKOLSBL00000<br>42392 | NIL | NO | 1.33% | NIL | NIL | NIL | NIL | NIL |
| 13  | ESSPEE<br>SAREES<br>PVT LTD              | U17111WB1985P<br>TC038452 | 12.07.2019 | RS.1,02,87,671/- | RS.1,02,87,671/- | DEBT<br>AROUSSED ON<br>ACCOUNT OF<br>AVAILING<br>INTER-<br>CORPORATE  | NIL | NO | 3.50% | NIL | NIL | NIL | NIL | NIL |



|     |                                      |                           |            |                     |                    |   |     |    |       |     |     |     |     |     |
|-----|--------------------------------------|---------------------------|------------|---------------------|--------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |                                      |                           |            |                     |                    | DEPOSIT OF<br>RS. 1 CRORES<br>FOR 180 DAYS<br>@ 15% PA  |     |    |       |     |     |     |     |     |
| 14  | EXPRESS<br>BREWERY<br>PVT LTD        | U15500WB2010P<br>TC154958 | 05.08.2019 | RS.<br>16,32,853/-  | RS.<br>16,32,853/- | ON 04.08.2015,<br>UNSECURED<br>LOAN WAS<br>GIVEN FOR RS.<br>10 LAKHS @ 14<br>PA   | NIL | NO | 0.56% | NIL | NIL | NIL | NIL | NIL |
| 15  | FENCE<br>ENGINEE<br>RS PVT<br>LTD    | U33204WB1986P<br>TC041493 | 16.09.2019 | RS.<br>25,78,596/-  | RS.<br>25,78,596/- | DEBT<br>AROUSED ON<br>ACCOUNT OF<br>RENEWAL OF<br>INTER-<br>CORPORATE<br>DEPOSIT FOR<br>91 DAYS<br>BEARING<br>INTEREST @<br>9% PA | NIL | NO | 0.88% | NIL | NIL | NIL | NIL | NIL |
| 16. | GEETIKA<br>DEVELOP<br>ERS PVT<br>LTD | U70101WB1997P<br>TC085518 | 16.08.2019 | RS.<br>2,17,260/-   | RS. 217,260/-      | DEBT<br>AROUSED ON<br>ACCOUNT OF<br>AVAILING<br>INTER-<br>CORPORATE<br>DEPOSIT OF<br>RS. 2 LAKHS @<br>15% PA                      | NIL | NO | 0.07% | NIL | NIL | NIL | NIL | NIL |
| 17  | HIFILL                               | U1109WB1995PT<br>C067468  | 24.07.2019 | RS. 26,<br>10,342/- | RS.26,10,342/<br>- | THE DEBT  | NIL | NO | 0.89% | NIL | NIL | NIL | NIL | NIL |

|     |                                     |                           |            |                           |                       |  |     |    |       |     |     |     |     |     |
|-----|-------------------------------------|---------------------------|------------|---------------------------|-----------------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     | TRACON<br>PVT LTD                   |                           |            |                           |                       | AROUSED ON<br>ACCOUNT OF<br>AVAILING<br>INTER-<br>CORPORATE<br>DEPOSIT<br>LOAN OF RS.<br>25 LAKHS FOR<br>123 DAYS @ 9%<br>INTEREST PA<br>THROUGH<br>RTGS ON<br>03.05.2018.     |     |    |       |     |     |     |     |     |
| 18. | I.P.<br>TRADERS<br>PVT LTD          | U51909WB2003P<br>TC097400 | 14.08.2019 | RS.52,82,37<br>7/-        | RS.<br>52,82,377/-    | RS. 50 LAKHS<br>WAS PAID ON<br>17.04.2018<br>VIDE RTGS ON<br>HDFC BANK<br>LTD AND<br>INTEREST<br>ACCRUED<br>THEREON<br>TIME TO TIME<br>AS<br>MENTIONED<br>IN THE CLAIM<br>FORM | NIL | NO | 1.78% | NIL | NIL | NIL | NIL | NIL |
| 19. | INDIA<br>INFOLINE<br>FINANCE<br>LTD | U67120MH2004P<br>LC147365 | 01.08.2019 | RS.<br>41,91,539.18<br>/- | RS.41,91,539.<br>18/- | IIFL HAS<br>INCOURSE OF<br>ITS BUSINESS<br>OF LENDING  | NIL | NO | 1.43% | NIL | NIL | NIL | NIL | NIL |

|     |                           |                           |            |                    |                    |  |     |    |       |     |     |                |     |     |
|-----|---------------------------|---------------------------|------------|--------------------|--------------------|--|-----|----|-------|-----|-----|----------------|-----|-----|
|     |                           |                           |            |                    |                    | HAD<br>EXTENDED<br>FINANCIAL<br>ASSISTANCE<br>OF RS.<br>50,18,172/-ON<br>28.02.2018.   |     |    |       |     |     |                |     |     |
| 20. | INDO<br>WHEELS<br>PVT LTD | U50102WB1997P<br>TC083044 | 09.08.2019 | RS.<br>29,98,386/- | RS.<br>29,98,386/- | THE DEBT<br>AROUSSED ON<br>ACCOUNT OF<br>AVAILING OF<br>ACCOMMODA<br>TION LOAN<br>AMOUNTING<br>TO RS. 28<br>LAKHS BY THE<br>CORPORATE<br>DEBTOR FROM<br>THE<br>FINANCIAL<br>CREDITOR<br>WHICH WAS<br>REPAYABLE<br>TO THE FC BY<br>THE END OF<br>MARCH, 2019<br>ALONG WITH<br>INTEREST<br>CALCULATED<br>@ 10% PA. | NIL | NO | 1.02% | NIL | NIL | NIL            | NIL | NIL |
| 21. | INDIABUL<br>LS            | U74899DL1994PL<br>C062407 | 05.07.2019 | RS.<br>25,10,094/- | RS.24,24,146/-     | LOAN   | NIL | NO | 0.82% | NIL | NIL | RS.85,947.60/- | NIL | NIL |

|     |                          |                       |            |                  |                  |   |     |    |       |     |     |              |     |     |
|-----|--------------------------|-----------------------|------------|------------------|------------------|---|-----|----|-------|-----|-----|--------------|-----|-----|
|     | CONSUMER FINANCE LIMITED |                       |            |                  |                  | FACILITY WAS EXTENDED BY FINANCIAL CREDITOR TO THE CORPORATE DEBTOR TO MEET THE BUSINESS CAPITAL REQUIREMENT. |     |    |       |     |     |              |     |     |
| 22. | INDUSIND BANK LIMITED    | U52190WB1986PTC041385 | 20.08.2019 | RS. 19,25,366.51 | RS. 19,03,444.51 | DEBT INCURRED ON AVAILING OF LOAN FACILITY ON 31.01.2018 BY THE CORPORATE DEBTOR                              | NIL | NO | 0.65% | NIL | NIL | RS. 21,922/- | NIL | NIL |
| 23. | J V & SONS PVT LTD       | U51420WB1988PTC044171 | 05.08.2019 | RS. 10,87,233/-  | RS. 10,87,233/-  | ON 02.07.2015, UNSECURED LOAN WAS GIVEN FOR RS. 10 LAKHS @ 14% PA.  | NIL | NO | 0.37% | NIL | NIL | NIL          | NIL | NIL |
| 24. | JAIMARU TI POLYCHEM LLP  | AAE-5463              | 07.08.2019 | RS. 10,69,558/-  | RS. 10,69,558/-  | THE CORPORATE DEBTOR HAD AVAILED THE  | NIL | NO | 0.36% | NIL | NIL | NIL          | NIL | NIL |

|     |                           |                       |            |                 |                   |   |     |    |       |     |     |     |     |     |
|-----|---------------------------|-----------------------|------------|-----------------|-------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |                           |                       |            |                 |                   | LOAN INITIALLY FOR FOUR MONTHS ON 09.08.2018, WHICH COULD NOT BE REPAYED BACK ON MATURITY AND REQUESTED FOR RENEWAL VIDE LETTER DATED 01.12.2018 FOR A FURTHER PERIOD OF 60 DAYS AT REVISED INTEREST RATE OF 15%PA. |     |    |       |     |     |     |     |     |
| 25. | JINDAL MERCANTILE PVT LTD | U51109WB2008PTC122208 | 27.07.2019 | RS.15,85,543/-  | RS.15,85,543/-    | DEBT ARISED ON ACCOUNT OF REPAYMENT OF LOAN ON BEHALF OF CORPORATE DEBTOR   | NIL | NO | 0.54% | NIL | NIL | NIL | NIL | NIL |
| 26. | JOYCITY                   | U51909WB2011PTC170415 | 08.08.2019 | RS.54,26,574.88 | RS.54,26,574.88/- | LOAN OF RS.   | NIL | NO | 1.85% | NIL | NIL | NIL | NIL | NIL |

|     |                                   |                           |            |                    |                    |   |     |    |       |     |     |     |     |     |
|-----|-----------------------------------|---------------------------|------------|--------------------|--------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     | VENTURE<br>S PVT LTD              |                           |            | /-                 |                    | 50 LAKHS WAS<br>GIVEN ON<br>07.03.2019<br>THROUGH<br>RTGS VIDE<br>UTR NO-<br>SBINR52018030<br>700015715. THE<br>CORPORATE<br>DEBTOR<br>CLEARLY<br>ACKNOWLED<br>GED THE DEBT<br>AS<br>MENTIONED<br>IN THE CLAIM<br>FORM. |     |    |       |     |     |     |     |     |
| 27. | KAIZEN<br>TRADE<br>FIN PVT<br>LTD | U65993WB1997P<br>TC083358 | 20.08.2019 | RS.<br>27,33,917/- | RS.<br>27,33,917/- | DEBT<br>AROUSSED ON<br>ACCOUNT OF<br>PROVIDING<br>UNSECURED<br>LOAN TO THE<br>CORPORATE<br>DEBTOR AND<br>INTEREST<br>ACCRUED<br>THEREON.<br>FURTHER TDS<br>WAS<br>DEDUCTED  | NIL | NO | 0.93% | NIL | NIL | NIL | NIL | NIL |

|     |                              |                        |            |                |                |  |     |    |       |     |     |     |     |     |
|-----|------------------------------|------------------------|------------|----------------|----------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |                              |                        |            |                |                | BUT WAS NOT PAID TO THE CREDIT OF THE GOVERNMENT AS MENTIONED IN THE CLAIM FORM.                         |     |    |       |     |     |     |     |     |
| 28. | KOTAK MAHINDRA PRIME LIMITED | U67200MH1996P LC097730 | 24.09.2019 | RS. 6,83,182/- | RS. 6,83,182/- | DEBT AROUSED ON ACCOUNT OF EXECUTION OF LOAN AGREEMENT NO-CF11498915 DATED 16.04.2015                    | NIL | NO | 0.23% | NIL | NIL | NIL | NIL | NIL |
| 29. | MANGAL TEA MARKETING LIMITED | U01132WB1983P LC036768 | 06.08.2019 | RS. 8,71,926/- | RS. 8,71,926/- | ON 03.01.2007 & 28.09.2015, UNSECURED LOAN WAS GIVEN FOR RS. 5 LAKHS & RS. 3 LAKHS RESPECTIVELY @ 14% PA | NIL | NO | 0.30% | NIL | NIL | NIL | NIL | NIL |
| 30  | NEOGROWTH CREDIT PVT LTD     | U52190WB1986P TC041385 | 06.09.2019 | RS. 6,55,387/- | RS. 6,55,387/- | DEBT INCURRED ON AVAILING OF LOAN  | NIL | NO | 0.22% | NIL | NIL | NIL | NIL | NIL |

|     |   |                           |            |                    |                    |  |     |    |       |     |     |     |     |     |
|-----|---|---------------------------|------------|--------------------|--------------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |   |                           |            |                    |                    | FACILITY<br>VIDE LOAN<br>ACCOUNT NO-<br>1030767 BY<br>THE<br>CORPORATE<br>DEBTOR.  |     |    |       |     |     |     |     |     |
| 31  | NIDHI<br>CASTINGS<br>& ALLOYS<br>PVT LTD                | U27104WB1988P<br>TC044181 | 07.08.2019 | RS.27,11,05<br>1/- | RS.27,11,051/-     | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF AVAILING<br>OF INTER<br>CORPORATE<br>DEPOSIT BY<br>THE<br>CORPORATE<br>DEBTOR FROM<br>FINANCIAL<br>CREDITOR   | NIL | NO | 0.92% | NIL | NIL | NIL | NIL | NIL |
| 32. | ORMAG<br>CONSTRU<br>CTION &<br>MARKETI<br>NG PVT<br>LTD | U65921WB1997P<br>TC083304 | 20.08.2019 | RS.<br>10,93,567/- | RS.<br>10,93,567/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF PROVIDING<br>UNSECURED<br>LOAN.FURTHER<br>TDS<br>DEDEDCTED<br>WAS NOT<br>DEPOSITED TO<br>THE CREDIT<br>OF THE | NIL | NO | 0.37% | NIL | NIL | NIL | NIL | NIL |



|     |  |                           |            |                 |                 |   |     |    |       |     |     |     |     |     |
|-----|--|---------------------------|------------|-----------------|-----------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |  |                           |            |                 |                 | GOVERNMENT  |     |    |       |     |     |     |     |     |
| 33  | OUT<br>LOOK<br>VINTRAD<br>E PVT LTD          | U51909WB2012P<br>TC178553 | 12.09.2019 | RS.26,54,933/-  | RS. 26,54,933/- | DEBT<br>INCURRED BY<br>WAY OF INTER<br>CORPORATE<br>LOAN GIVEN<br>FOR 120 DAYS<br>FROM THE<br>DATE OF THE<br>AGREEMENT                                  | NIL | NO | 0.90% | NIL | NIL | NIL | NIL | NIL |
| 34. | PKP<br>SALES<br>PVT LTD                      | U51909WB2011P<br>TC159320 | 12.07.2019 | RS. 10,79,479/- | RS. 10,79,479/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF PROVIDING<br>INTER<br>CORPORATE<br>DEPOSIT FOR<br>120 DAYS<br>@15PA<br>INTEREST<br>AMOUNTING<br>TO RS. 10<br>LAKHS | NIL | NO | 0.37% | NIL | NIL | NIL | NIL | NIL |
| 35. | PRADEEP<br>TRADE<br>AND<br>CREDIT<br>PVT LTD | U65910WB1990P<br>TC050410 | 05.08.2019 | RS.55,17,808/-  | RS. 55,17,808/- | INTER<br>CORPORATE<br>DEPOSIT OF<br>RS. 50 LAKHS<br>WAS GIVEN<br>FOR 120 DAYS<br>@ 15%  | NIL | NO | 1.88% | NIL | NIL | NIL | NIL | NIL |

|     |   |                           |            |                     |                |  |     |    |       |  |  |  |  |  |
|-----|---|---------------------------|------------|---------------------|----------------|--|-----|----|-------|--|--|--|--|--|
|     |   |                           |            |                     |                | INTEREST PA<br>THROUGH<br>RTGS ON<br>11.04.2017.AGA<br>IN THE ICD<br>HAS BEEN<br>RENEWING<br>FOR 120 DAYS<br>@14% PA<br>INTEREST.  |     |    |       |  |  |  |  |  |
| 36. | PRONANC<br>E<br>INDUSTRI<br>ES PVT<br>LTD | U52190WB1986P<br>TC041385 | 19.07.2019 | RS.<br>27,26,747.00 | RS. 27,26, 747 | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF AVAILING<br>OF<br>UNSECURED<br>LOAN TO<br>MEET<br>BUSINESS<br>REQUIREMEN<br>T .THR<br>FINANCIAL<br>CREDITOR<br>VIDE LETTER<br>DATED<br>06.08.2018 HAD<br>GIVEN<br>UNSECURED<br>LOAN OF RS.<br>25 LAKHS FOR<br>A PERIOD OF | NIL | NO | 0.93% |  |  |  |  |  |

|     |                                       |                           |            |                   |                |  |     |    |       |     |     |     |     |     |
|-----|---------------------------------------|---------------------------|------------|-------------------|----------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |                                       |                           |            |                   |                | 06.08.2018 TO<br>30.11.2018 (117<br>DAYS) @ 15PA<br>INTEREST<br>RATE.  |     |    |       |     |     |     |     |     |
| 37. | RADHA<br>KRISHNA<br>VANUJA<br>PVT LTD | U51909WB1995P<br>TC072967 | 23.08.2019 | RS.<br>6,51,780/- | RS. 6,51,780/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF<br>EXTENDING<br>INTER<br>CORPORATE<br>DEPOSIT OF<br>RS. 4 LAKHS @<br>15 PA<br>INTEREST AS<br>ACKNOWLED<br>GED VIDE<br>LETTER<br>DATED<br>03.05.2018 AND<br>INTER-<br>CORPORATE<br>DEPOSIT OF<br>RS. 2 LAKHS @<br>15 PA<br>INTEREST AS<br>ACKNOWLED<br>GED VIDE<br>LETTER<br>DATED | NIL | NO | 0.22% | NIL | NIL | NIL | NIL | NIL |

|     |                                      |                           |            |                    |                    |  |     |    |       |     |     |     |     |     |
|-----|--------------------------------------|---------------------------|------------|--------------------|--------------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |                                      |                           |            |                    |                    | 13.11.2017.  |     |    |       |     |     |     |     |     |
| 38. | RELIGARE<br>FINVEST<br>LIMITED       | U74999DL1995PL<br>C064132 | 13.08.2019 | RS.<br>2146245.52  | RS.<br>2146245.52  | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF<br>EXTENDING<br>WORKING<br>CAPITAL<br>LOAN<br>PURSUANT TO<br>SME LOAN<br>AGREEMENT<br>DATED<br>31.10.2017.  | NIL | NO | 0.73% | NIL | NIL | NIL | NIL | NIL |
| 39. | SAM TIE-<br>UP<br>PRIVATE<br>LIMITED | U51109WB2007P<br>TC118400 | 16.07.2019 | RS.<br>21,81,348/- | RS.<br>21,81,348/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF AVAILING<br>INTER<br>CORPORATE<br>DEPOSIT FOR<br>90 DAYS<br>AMOUNTING<br>TO RS. 20<br>LAKHS @16.5%<br>INTEREST PA<br>AND THE<br>SAME WAS<br>ACKNOWLED<br>GED VIDE<br>LETTER | NIL | NO | 0.74% | NIL | NIL | NIL | NIL | NIL |

|     |                             |                           |            |                    |                    |   |     |    |       |     |     |     |     |     |
|-----|-----------------------------|---------------------------|------------|--------------------|--------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |                             |                           |            |                    |                    | DATED<br>27.09.2014.  |     |    |       |     |     |     |     |     |
| 40. | SAURAV<br>HIGHTS<br>PVT LTD | U70109WB2011P<br>TC163411 | 09.08.2019 | RS.<br>26,99,829/- | RS.<br>26,99,829/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF AVAILING<br>INTER<br>CORPORATE<br>LOAN OF RS.<br>25 LAKHS ON<br>25.08.2017<br>VIDE RTGS<br>TRANSACTION<br>TO THE<br>CORPORATE<br>DEBTOR WITH<br>A PROMISE TO<br>RETURN THE<br>AMOUNT<br>INCLUDING<br>INTEREST<br>@9%PA<br>WITHIN THE<br>DUE DATE AS<br>PER THE<br>TERMS AND<br>CONDITIONS<br>STIPULATED<br>IN LETTER<br>DATED<br>26.08.2017. | NIL | NO | 0.92% | NIL | NIL | NIL | NIL | NIL |

|     |                                     |                           |            |                      |                      |   |     |    |        |     |     |     |     |     |
|-----|-------------------------------------|---------------------------|------------|----------------------|----------------------|---|-----|----|--------|-----|-----|-----|-----|-----|
| 41. | SRI STEEL AND POWER PVT LTD         | U27310WB2011P<br>TC159641 | 09.08.2019 | RS.<br>10,60,205/-   | RS.<br>10,60,205/-   | DEBT OCCURRED ON ACCOUNT OF AVAILING LOAN THROUGH RTGS ON 02.05.2018.   | NIL | NO | 0.36%  | NIL | NIL | NIL | NIL | NIL |
| 42. | SUBHAM CAPITAL PVT LTD              | U51909WB1994P<br>TC066014 | 09.08.2019 | RS.<br>3,79,08,931/- | RS.<br>3,79,08,931/- | DEBT OCCURRED ON ACCOUNT OF AVAILING INTER CORPORATE DEPOSIT ON VARIOUS DATED AS MENTIONED IN THE CLAIM FORM. | NIL | NO | 12.89% | NIL | NIL | NIL | NIL | NIL |
| 43. | TATA CAPITAL FINANCIAL SERVICES LTD | U67100MH2010P<br>LC210201 | 26.08.2019 | RS.<br>46,40,449/-   | RS.<br>46,40,449/-   | THE CORPORATE DEBTOR HAD REQUESTED FOR A BUSINESS LOAN FACILITY FOR WORKING CAPITAL REQUIREMEN                | NIL | NO | 1.58%  | NIL | NIL | NIL | NIL | NIL |

|     |                             |                           |            |                    |                    |   |     |    |       |     |     |     |     |     |
|-----|-----------------------------|---------------------------|------------|--------------------|--------------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |                             |                           |            |                    |                    | T WHICH WAS<br>SANCTIONED<br>VIDE LETTER<br>DATED<br>31.12.2017 AND<br>LOAN<br>AGREEMENT<br>DATED<br>31.12.2017.  |     |    |       |     |     |     |     |     |
| 44. | THARD<br>PRIVATE<br>LIMITED | U17299WB1983P<br>TC035870 | 05.08.2019 | RS.<br>16,34,859/- | RS.<br>16,34,859/- | ON 05.04.2016,<br>UNSECURED<br>LOAN WAS<br>GIVEN @ 12%<br>PA TO THE<br>CORPORATE<br>DEBTOR.   | NIL | NO | 0.56% | NIL | NIL | NIL | NIL | NIL |
| 45. | TUSAR<br>INTRA<br>PVT LTD   | U51109WB1994P<br>TC063971 | 12.07.2019 | RS.15,87,50<br>0/- | RS.<br>15,87,500/- | DEBT<br>OCCURRED<br>ON ACCOUNT<br>OF AVAILING<br>INTER<br>CORPORATE<br>DEPOSIT BY<br>CORPORATE<br>DEBTOR BY<br>FINANCIAL<br>CREDITOR<br>AND<br>RENEWAL OF<br>SAME ON<br>VARIOUS | NIL | NO | 0.54% | NIL | NIL | NIL | NIL | NIL |

|     |                              |                       |            |                 |                 |  |     |    |       |     |     |     |     |     |
|-----|------------------------------|-----------------------|------------|-----------------|-----------------|--|-----|----|-------|-----|-----|-----|-----|-----|
|     |                              |                       |            |                 |                 | DATED AS MENTIONED IN CLAIM FORM.  |     |    |       |     |     |     |     |     |
| 46. | UNITED PETRO FINANCE LIMITED | U65923KL1996PLC010426 | 17.07.2019 | RS. 38,57,778/- | RS. 38,57,778/- | CREDIT FACILITY WAS AVAILED BY CORPORATE DEBTOR FROM FINANCIAL CREDITOR PURSUANT TO THE LOAN AGREEMENT BETWEEN BOTH PARTIES ON 03.01.2019.THE LOAN OF RS. 35 LAKHS WAS DISBURSED TO THE SAID CORPORATE DEBTOR BY THE FC. | NIL | NO | 1.31% | NIL | NIL | NIL | NIL | NIL |
| 47  | VEERVANI SALES PVT LTD       | U51109WB1995PTC070527 | 23.08.2019 | RS. 543,150/-   | RS. 543,150/-   | DEBT OCCURRED ON ACCOUNT OF AVAILING INTEREST INTER  | NIL | NO | 0.18% | NIL | NIL | NIL | NIL | NIL |



|     |                       |                        |            |                 |                 |   |     |    |       |     |     |     |     |     |
|-----|-----------------------|------------------------|------------|-----------------|-----------------|---|-----|----|-------|-----|-----|-----|-----|-----|
|     |                       |                        |            |                 |                 | CORPORATE DEPOSIT BY THE CORPORATE DEBTOR BY FINANCIAL CREDITOR AS ACKNOWLEDGED VIDE LETTER DATED 03.05.2018 FOR AN AMOUNT OF RS. 4 LAKHS @ 15 PA INTEREST PA AND LETTER DATED 13.11.2017 FOR AN AMOUNT OF RS. ONE LAKH @ 15 PA INTEREST. |     |    |       |     |     |     |     |     |
| 48. | YASHVI TREXIM PVT LTD | U74994WB 2005PTC102094 | 09.08.2019 | RS. 53,31,809/- | RS. 53,31,809/- | CORPORATE DEBTOR HAD AVAILED INTER CORPORATE LOAN OF RS. 50 LAKHS ON  | NIL | NO | 1.81% | NIL | NIL | NIL | NIL | NIL |

|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|
|  |  |  |  |  |  | 21.08.2015<br>WITH A<br>PROMISE TO<br>RETURN<br>INCLUDING<br>INTEREST<br>@9% PA<br>WITHIN DUE<br>DATE AS PER<br>AGREED<br>TERMS AND<br>CONDITIONS<br>AS<br>STIPULATED<br>IN LETTER<br>DATED<br>21.08.2015. |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|

**Annexure – 3**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019, List of creditors as on: 13TH NOVEMBER, 2020**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |     |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
|         |                  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                            |  |                              |                                    |                 |     |
| NIL     | NIL              | NIL                | NIL                       | NIL            | NIL                       | NIL             | NIL                                 | NIL                         | NIL                    | NIL                   | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                       |                            |  |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                       |                            |  |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                       |                            |  |                              |                                    |                 |     |

**Annexure – 4**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received |                | Details of claim admitted |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may beset-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |     |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|-----|
|         |                  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |   |                              |                                    |                 |     |
| NIL     | NIL              | NIL                | NIL                       | NIL            | NIL                       | NIL             | NIL                         | NIL                    | NIL                      | NIL                        | NIL   | NIL                          | NIL                                | NIL             | NIL |
|         |                  |                    |                           |                |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                             |                        |                          |                            |   |                              |                                    |                 |     |

**Annexure – 5**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13TH NOVEMBER, 2020**

**List of operational creditors (Workmen)**

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Identification No. | Details of claim received |                | Details of claim admitted |                 |                        |                                      | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
|         |   |                  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % voting share in CoC, if applicable |                            |  |                                    |                              |                 |
| NIL     | NIL                                       | NIL              | NIL                | NIL                       | NIL            | NIL                       | NIL             | NIL                    | NIL                                  | NIL                        | NIL  | NIL                                | NIL                          | NIL             |
|         |   |                  |                    |                           |                |                           |                 |                        |                                      |                            |  |                                    |                              |                 |
|         |   |                  |                    |                           |                |                           |                 |                        |                                      |                            |  |                                    |                              |                 |
|         |   |                  |                    |                           |                |                           |                 |                        |                                      |                            |  |                                    |                              |                 |
|         |   |                  |                    |                           |                |                           |                 |                        |                                      |                            |  |                                    |                              |                 |

**Annexure – 6**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13TH NOVEMBER 2020**

**List of operational creditors (Employees)**

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee     | Identification No. | Details of claim received |                | Details of claim admitted |                 |                        |   | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|----------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
|         |   |                      |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % of voting share in CoC, if applicable |                            |  |                                    |                              |                 |
| 1.      | NIL                                       | INDRA BHATT ACHAR YA | NIL                | 15.07.2019                | 22,933/-       | 22,933/-                  | GRATUIT Y       | NIL                    | NIL                                     | NIL                        | NIL  | NIL                                | NIL                          | NIL             |
|         |   |                      |                    |                           |                |                           |                 |                        |   |                            |  |                                    |                              |                 |
|         |   |                      |                    |                           |                |                           |                 |                        |   |                            |  |                                    |                              |                 |

|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
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## Annexure – 7

Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13TH NOVEMBER 2020

## List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant                        |   |                             | Details of claim received |                 | Details of claim admitted   |                 |                                     |                             |                        |   | Amount of contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---|-----------------------------|---------------------------|-----------------|---|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         | Department                                 | Government  | Identification No.          | Date of receipt           | Amount claimed  | Amount of claim admitted  | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable |                            |  |                              |                                    |                 |
| 1.      | COMMISSION OF WEST BENGAL COMMERCIAL TAXES | GOVT.   | NA                          | 30.07.2019                | RS.54,58,943.64 | RS.54,58,943.64   | NA              | 0                                   | 0                           | No                     | Nil                                     | 0                          | 0  | 0                            | 0                                  | Nil             |
| 2.      | EMPLOYEES STATE INSURANCE CORPORATION      | STATUTORY ORGANIZATION UNDER MINISTRY OF LABOUR AND EMPLOYMENT, GOVT OF INDIA | 5 <sup>TH</sup> JULY, 2019. | RS.603,310/-              | RS.603,310/-    | THE DEBT ARISING ON ACCOUNT OF NON-COMPLIANCE/ DELAYED COMPLIANCE ON PAYMENT OF CONTRIBUTION AS PER | NIL             | NIL                                 | NO                          | NIL                    |   |                            |  |                              |                                    |                 |

|  |  |  |  |  | PROVISIONS OF ESI ACT, 1948 (AS AMENDED) INCLUDING INTEREST AND DAMAGES PAYABLE AS ON INSOLVENCY COMMENCEMENT DATE. |  |  |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|---|--|--|--|--|--|--|--|--|--|--|--|
|  |  |  |  |  |   |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |   |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |   |  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 8**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019; List of creditors as on: 13<sup>TH</sup> NOVEMBER,2020**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

| Sl. No. | Name of creditor                | Identification No.    | Details of claim received    |                | Details of claim admitted |   |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |     |
|---------|---------------------------------|-----------------------|------------------------------|----------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
|         |                                 |                       | Date of receipt              | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |  |                              |                                    |                 |     |
| 01      | DECOLUX WINDOW FASHIONS PVT LTD | U17229WB2004PTC100779 | 12 <sup>TH</sup> JULY, 2019  | RS. 901,554/-  | RS. 901,554/-             | Debt arisen on account of invoice raised for supply of Aluminium and metal Components as mentioned in the invoices. | NIL                                 | NIL                         | NO                     | NIL                      | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |
| 02      | M/S. ECOSOFIT BLINDS            | PAN-AAEFE0678C        | 12 <sup>TH</sup> JULY, 2019. | RS.13,72,100/- | RS.13,72,100/-            | The Debt arisen for supply of material from time to time and  | NIL                                 | NIL                         | NO                     | NIL                      | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |



|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|
|  |  |  |  |  |  | invoices<br>raised<br>accordingl<br>y. |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 9**

**Name of the corporate debtor: SKIPPER TEXTILES PRIVATE LIMITED Date of commencement of CIRP: 20TH DECEMBER, 2019.; List of creditors as on: 13TH NOVEMBER, 2020**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |     |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
|         |                  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 |     |
| NIL     | NIL              | NIL                | NIL                       | NIL            | NIL                       | NIL             | NIL                                 | NIL                         | NIL                    | NIL                        | NIL  | NIL                          | NIL                                | NIL             | NIL |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |     |
|         |                  |                    |                           |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |     |



**(NITESH KUMAR MORE)**  
**IBBI REGN NO-IBBI/IPA-001/IP-P01087/2017-18/11785**

